

ITEM NO.1+6 (PH)Court 3 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014
in CRLA No. 1132/2012 passed by the High Court Of Judicature At
Bombay)

VIJAY MADANLAL CHOUDHARY & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

SLP(Cr1) No. 5252/2021 (II-C)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
84987/2021

FOR EXEMPTION FROM FILING O.T. ON IA 84989/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84999/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
87668/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 87669/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 101769/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 101771/2021

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.

IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 91/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 37028/2020

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP(C) No. 28922/2011 (XII-A)

)

SLP(C) No. 29273/2011 (XII-A)

)

SLP(Cr1) No. 9987/2015 (II-C)

)

SLP(Cr1) No. 10018/2015 (II-C)

(FOR

FOR impleading party ON IA 134177/2021

FOR INTERVENTION/IMPLEADMENT ON IA 134177/2021
IA No. 134177/2021 - INTERVENTION/IMPLEADMENT)
SLP(Cr1) No. 10019/2015 (II-C)
(FOR
FOR [appln. for exempt from filing c/c.] ON IA 20299/2015
FOR impleading party ON IA 134181/2021
FOR INTERVENTION/IMPLEADMENT ON IA 134181/2021
IA No. 20299/2015 - appln. for exempt from filing c/c.
IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)
SLP(Cr1.)...CRLMP No. 21254/2015 (II-B)
(FOR
FOR impleading party ON IA 138127/2021
FOR INTERVENTION/IMPLEADMENT ON IA 138127/2021
IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)
T.P.(Cr1.) No. 151-157/2016 (XVI-A)
(FOR STAY APPLICATION ON IA 6531/2016
IA No. 6531/2016 - STAY APPLICATION)
Cr1.A. No. 391-392/2018 (II-C)
(IA
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 27787/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
28162/2020
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 87756/2021
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 89201/2021
IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 89201/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)
Cr1.A. No. 1210/2018 (II)
)
W.P.(Cr1.) No. 226/2018 (X)

IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 134922/2018 - STAY APPLICATION)
T.P.(C) No. 1583/2018 (XVI-A)
(FOR
FOR EX-PARTE STAY ON IA 136656/2018
IA No. 136656/2018 - EX-PARTE STAY)
SLP(Cr1) No. 6834/2019 (II-C)
(FOR ADMISSION and I.R.
IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 212/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 115668/2019
IA No. 115668/2019 - STAY APPLICATION)
Cr1.A. No. 1270/2017 (II-C)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
44917/2017
FOR GRANT OF INTERIM RELIEF ON IA 85552/2018

FOR CLARIFICATION/DIRECTION ON IA 99001/2021
IA No. 99001/2021 - CLARIFICATION/DIRECTION
IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 85552/2018 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 66/2021 (X)
(FOR STAY APPLICATION ON IA 15179/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 15182/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
20339/2021
FOR EXEMPTION FROM FILING O.T. ON IA 20340/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
22233/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 22236/2021
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 33407/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 33409/2021
IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 20340/2021 - EXEMPTION FROM FILING O.T.
IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 15179/2021 - STAY APPLICATION)
Cr1.A. No. 1269/2017 (II-C)
(Only
FOR GRANT OF INTERIM RELIEF ON IA 85412/2018
FOR EARLY HEARING APPLICATION ON IA 70924/2020
FOR CLARIFICATION/DIRECTION ON IA 98988/2021
FOR impleading party ON IA 126584/2021
FOR INTERVENTION/IMPLEADMENT ON IA 126584/2021
IA No. 98988/2021 - CLARIFICATION/DIRECTION
IA No. 70924/2020 - EARLY HEARING APPLICATION
IA No. 85412/2018 - GRANT OF INTERIM RELIEF
IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)
SLP(Cr1) No. 993/2016 (II-A)
(FOR
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 2067/2016
FOR EXEMPTION FROM FILING O.T. ON IA 2068/2016
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
2069/2016
FOR [PERMISSION TO FILE ANNEXURES] ON IA 2070/2016
IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 2068/2016 - EXEMPTION FROM FILING O.T.
IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES
IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)
T.P.(Cr1.) No. 150/2016 (XVI-A)
(FOR STAY APPLICATION ON IA 6523/2016
IA No. 6523/2016 - STAY APPLICATION)
W.P.(Cr1.) No. 152/2016 (X)

IA No. 17469/2016 - STAY APPLICATION)
SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)

IA No. 6051/2017 - CONDONATION OF DELAY IN FILING
IA No. 102336/2018 - INTERVENTION APPLICATION)
SLP(Cr1) No. 2890/2017 (II-A)

)
Cr1.A. No. 1271-1272/2017 (II-C)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
44991/2017

FOR GRANT OF INTERIM RELIEF ON IA 85416/2018
FOR CLARIFICATION/DIRECTION ON IA 98993/2021

IA No. 98993/2021 - CLARIFICATION/DIRECTION
IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 85416/2018 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 5487/2017 (II-A)
(FOR ADMISSION and I.R. and and IA No.69536/2017-DELETING THE NAME
OF RESPONDENT

IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 202/2017 (X)
(FOR ADMISSION and IA No.132490/2017-STAY APPLICATION
IA No. 132490/2017 - STAY APPLICATION)

Cr1.A. No. 223/2018 (II-C)
)
SLP(Cr1) No. 1701-1703/2018 (II-C)

)
SLP(Cr1) No. 1705/2018 (II-C)
)

W.P.(Cr1.) No. 26/2018 (X)
(FOR
FOR STAY APPLICATION ON IA 16169/2018
FOR GRANT OF BAIL ON IA 24123/2019

IA No. 24123/2019 - GRANT OF BAIL
IA No. 16169/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 33/2018 (X)
(FOR ADMISSION and IA No.21629/2018-STAY APPLICATION
IA No. 21629/2018 - STAY APPLICATION)

SLP(Cr1) No. 1534/2018 (II-A)

IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 9360/2018 (II-C)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
36874/2018

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 36876/2018
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61408/2020

IA No. 61408/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

**IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)
Diary No(s). 9365/2018 (II-C)**

**IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(Cr1) No. 2971/2018 (II-A)

(FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
48451/2018**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
57092/2018**

**IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

T.C.(Cr1.) No. 4/2018 (XVI-A)

IA No. 153867/2021 - AMENDMENT OF APPEAL / PETITION / I.A.

IA No. 127388/2021 - CLARIFICATION/DIRECTION

IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51388/2021 - INTERVENTION APPLICATION

**IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)**

W.P.(Cr1.) No. 75/2018 (X)

IA No. 50988/2018 - GRANT OF INTERIM RELIEF)

Diary No(s). 17000/2018 (II-C)

IA No. 125876/2018 - CONDONATION OF DELAY IN FILING

**IA No. 125877/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS**

**IA No. 125878/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

W.P.(Cr1.) No. 251/2018 (X)

IA No. 135004/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 309/2019 (X)

IA No. 170286/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 306/2019 (X)

IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 33/2021 (X)

IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7042/2021 - GRANT OF INTERIM RELIEF

IA No. 9305/2021 - GRANT OF INTERIM RELIEF

**IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)**

W.P.(Cr1.) No. 40/2021 (X)

IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10084/2021 - GRANT OF INTERIM RELIEF
IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Cr1.A. No. 793-794/2018 (II-C)

Diary No(s). 17462/2018 (II-C)
IA No. 79616/2018 - CONDONATION OF DELAY IN FILING
IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 4078/2018 (II-A)
IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 117/2018 (X)
IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL
IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
85624/2018
FOR EXEMPTION FROM FILING O.T. ON IA 85625/2018
IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)
(FOR
FOR CONDONATION OF DELAY IN FILING ON IA 81201/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
81202/2018
IA No. 81201/2018 - CONDONATION OF DELAY IN FILING
IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)
(FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY
IN FILING and IA No.116653/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 116653/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 173/2018 (X)
(FOR
FOR STAY APPLICATION ON IA 105204/2018
IA No. 105204/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 175/2018 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 105845/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
5980/2020
FOR CLARIFICATION/DIRECTION ON IA 18121/2021
FOR VACATING STAY ON IA 127658/2021
IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 18121/2021 - CLARIFICATION/DIRECTION
IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 127658/2021 - VACATING STAY)
W.P.(Cr1.) No. 184/2018 (X)
(FOR FOR STAY APPLICATION ON IA 110240/2018
IA No. 110240/2018 - STAY APPLICATION)
SLP(Cr1) No. 6922/2018 (II-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
117382/2018
FOR GRANT OF BAIL ON IA 22433/2019
IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 22433/2019 - GRANT OF BAIL)
SLP(Cr1) No. 8156/2018 (II-C)
(FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)
T.C.(Cr1.) No. 5/2018 (XVI-A)
)
W.P.(Cr1.) No. 309/2018 (X)

IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 163646/2018 - STAY APPLICATION)
SLP(Cr1) No. 244/2019 (II-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
3704/2019
IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
SLP(Cr1) No. 4322-4324/2019 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
75223/2019
FOR INTERVENTION APPLICATION ON IA 158473/2021
IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 158473/2021 - INTERVENTION APPLICATION)
W.P.(Cr1.) No. 253/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 138111/2019
IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(Cr1.) No. 287/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 158940/2019
IA No. 158940/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 303/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 169784/2019
FOR INTERVENTION APPLICATION ON IA 147389/2021
IA No. 169784/2019 - GRANT OF INTERIM RELIEF
IA No. 147389/2021 - INTERVENTION APPLICATION)
W.P.(Cr1.) No. 313/2019 (X)
(FOR

FOR GRANT OF INTERIM RELIEF ON IA 171043/2019
IA No. 171043/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 365/2019 (X)

(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 194060/2019
FOR APPLICATION FOR PERMISSION ON IA 82318/2021
IA No. 82318/2021 - APPLICATION FOR PERMISSION
IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)
SLP(Cr1) No. 647/2020 (II-C)
(FOR ADMISSION and I.R.)
W.P.(Cr1.) No. 61/2020 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 25753/2020
IA No. 25753/2020 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 5174/2021 (II)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
82935/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 82936/2021
IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 6338/2021 (II-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
104987/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
137897/2021

IA No. 104987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 137897/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 9/2019 (X)
(FOR ADMISSION and IA No.5688/2019-STAY APPLICATION
IA No. 5688/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 16/2019 (X)
(FOR ADMISSION and IA No.9887/2019-STAY APPLICATION
IA No. 9887/2019 - STAY APPLICATION)

Cr1.A. No. 682/2019 (II-C)
(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY
IN FILING)

SLP(Cr1) No. 3647/2019 (II-A)

)
W.P.(Cr1.) No. 267/2019 (X)
(FOR

FOR GRANT OF INTERIM RELIEF ON IA 148193/2019
IA No. 148193/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 286/2019 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 158935/2019
IA No. 158935/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 49/2020 (X)

(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21442/2020

FOR impleading party ON IA 52779/2020
FOR INTERVENTION/IMPLEADMENT ON IA 52779/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52780/2020
FOR CLARIFICATION/DIRECTION ON IA 52783/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52785/2020
IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52783/2020 - CLARIFICATION/DIRECTION
IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)
W.P.(Cr1.) No. 305/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 169856/2019
IA No. 169856/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 118/2019 (X)
(FOR ADMISSION and IA No.64782/2019-EX-PARTE AD-INTERIM RELIEF
IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)
W.P.(Cr1.) No. 288/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 160169/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
163038/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
171923/2019
IA No. 160169/2019 - EX-PARTE STAY
IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 4546/2019 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
78551/2019
IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
SLP(Cr1) No. 5153/2019 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
74785/2019
FOR EXEMPTION FROM FILING O.T. ON IA 74786/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
74788/2019
IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 74786/2019 - EXEMPTION FROM FILING O.T.
IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
Diary No(s). 22529/2018 (II)
(FOR CONDONATION OF DELAY IN FILING ON IA 162424/2018
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
162428/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
162430/2018

FOR EXEMPTION FROM FILING O.T. ON IA 162432/2018
FOR MODIFICATION OF COURT ORDER ON IA 134873/2021
FOR STAY APPLICATION ON IA 134876/2021
FOR EXEMPTION FROM FILING O.T. ON IA 134877/2021
IA No. 162424/2018 - CONDONATION OF DELAY IN FILING
IA No. 162428/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 134877/2021 - EXEMPTION FROM FILING O.T.
IA No. 162432/2018 - EXEMPTION FROM FILING O.T.
IA No. 134873/2021 - MODIFICATION OF COURT ORDER
IA No. 134876/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 336/2018 (X)
(FOR
FOR EX-PARTE STAY ON IA 182548/2018
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 94053/2019
IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 182548/2018 - EX-PARTE STAY)
W.P.(Cr1.) No. 49/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 28965/2019
FOR INTERVENTION APPLICATION ON IA 134688/2019
IA No. 28965/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 119/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 66758/2019
IA No. 66758/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 147/2019 (X)
(FOR
FOR CLARIFICATION/DIRECTION ON IA 82658/2019
FOR MODIFICATION ON IA 150387/2019
IA No. 82658/2019 - CLARIFICATION/DIRECTION
IA No. 150387/2019 - MODIFICATION)
SLP(Cr1) No. 5350/2019 (II-C)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 91379/2019
IA No. 91379/2019 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 173/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 93366/2019
FOR VACATING STAY ON IA 60235/2020
IA No. 93366/2019 - STAY APPLICATION
IA No. 60235/2020 - VACATING STAY)
W.P.(Cr1.) No. 205/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 111298/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 88424/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88429/2020
IA No. 111298/2019 - EX-PARTE STAY
IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 217/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 119137/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119199/2019

IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 239/2019 (X)

(FOR

FOR EX-PARTE STAY ON IA 132358/2019

FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 138372/2019

IA No. 132358/2019 - EX-PARTE STAY

IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)

W.P.(Cr1.) No. 244/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 134058/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 137767/2019

IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 134058/2019 - STAY APPLICATION)

SLP(Cr1) No. 8111/2019 (II-C)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 136727/2019

IA No. 136727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 8174/2019 (II-C)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 137540/2019

IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 272/2019 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 150219/2019

IA No. 150219/2019 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 9541/2019 (II-A)

(FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 261/2019 (X)

(FOR

FOR EX-PARTE STAY ON IA 143533/2019

IA No. 143533/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 263/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 144415/2019

IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 266/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 147155/2019
IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(Cr1.) No. 273/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150911/2019
IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(Cr1.) No. 283/2019 (X)

IA No. 158461/2019 - CLARIFICATION/DIRECTION)
W.P.(Cr1.) No. 285/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 158938/2019
IA No. 158938/2019 - STAY APPLICATION)
SLP(Cr1) No. 9652/2019 (II-B)

IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 298/2019 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 165710/2019
IA No. 165710/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 299/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 167367/2019
IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(Cr1.) No. 308/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 170162/2019
IA No. 170162/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 9/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3789/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
5303/2020

FOR GRANT OF INTERIM RELIEF ON IA 5304/2020

IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5304/2020 - GRANT OF INTERIM RELIEF

IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 35/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 17661/2020
IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 140/2020 (X)

(FOR

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51028/2020
FOR EX-PARTE BAIL ON IA 51029/2020

FOR CLARIFICATION/DIRECTION ON IA 23302/2021

IA No. 51028/2020 - EXEMPTION FROM FILING AFFIDAVIT)
SLP(Cr1) No. 1586/2021 (II)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
25623/2021

IA No. 25623/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
W.P.(Cr1.) No. 47/2021 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 10754/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10755/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 10809/2021
FOR GRANT OF INTERIM RELIEF ON IA 10810/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10811/2021
IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10754/2021 - GRANT OF INTERIM RELIEF
IA No. 10810/2021 - GRANT OF INTERIM RELIEF
IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
T.C.(Cr1.) No. 3/2018 (XVI-A)
)
Cr1.A. No. 1114/2018 (II-C)
([HEARD
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123586/2018
FOR EXEMPTION FROM FILING O.T. ON IA 123588/2018
FOR RECALLING THE COURTS ORDER ON IA 90897/2019
IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 123588/2018 - EXEMPTION FROM FILING O.T.
IA No. 90897/2019 - RECALLING THE COURTS ORDER)
Cr1.A. No. 1115/2018 (II-C)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123596/2018
FOR EXEMPTION FROM FILING O.T. ON IA 123598/2018
IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 333/2018 (X)
(FOR
FOR EX-PARTE STAY ON IA 179541/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 25349/2019
FOR INTERVENTION APPLICATION ON IA 59075/2019
FOR VACATING STAY ON IA 123733/2021
IA No. 179541/2018 - EX-PARTE STAY
IA No. 59075/2019 - INTERVENTION APPLICATION
IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 123733/2021 - VACATING STAY)
SLP(Cr1) No. 11049/2018 (II-B)
(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
W.P.(Cr1.) No. 122/2019 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 69064/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 72083/2019

IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF

IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 127/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 71331/2019

IA No. 71331/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 139/2019 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 77144/2019

IA No. 77144/2019 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 326/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 175695/2019

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 91947/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 91949/2020

IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 175695/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 346/2019 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 187766/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 190866/2019

IA No. 187766/2019 - CLARIFICATION/DIRECTION

IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 367/2019 (X)

(FOR

FOR EX-PARTE STAY ON IA 194089/2019

FOR APPLICATION FOR PERMISSION ON IA 82301/2021

IA No. 82301/2021 - APPLICATION FOR PERMISSION

IA No. 194089/2019 - EX-PARTE STAY)

SLP(Cr1) No. 1732/2020 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 28053/2020

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

(FOR EXEMPTION FROM FILING O.T. ON IA 13683/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 48649/2020

FOR INTERIM BAIL ON IA 20830/2021

FOR GRANT OF INTERIM RELIEF ON IA 60234/2021

IA No. 13683/2020 - EXEMPTION FROM FILING O.T.

IA No. 60234/2021 - GRANT OF INTERIM RELIEF

IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 28/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 12366/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
14592/2020

FOR GRANT OF INTERIM RELIEF ON IA 14593/2020

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 36/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 17677/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
22438/2020

FOR GRANT OF INTERIM RELIEF ON IA 22439/2020

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 39/2020 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 18144/2020

IA No. 18144/2020 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 60/2020 (X)

(FOR

FOR STAY APPLICATION ON IA 25748/2020

IA No. 25748/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 93/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 37431/2020

IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 124/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 47827/2020

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 48947/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 48967/2020

IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(Cr1) No. 2814/2020 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
53363/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53364/2020

IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 137/2020 (X)

(FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA
No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL

VAKALATNAMA/OTHER DOCUMENT

IA No. 49859/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

IA No. 49855/2020 - EX-PARTE STAY)

W.P.(Cr1.) No. 142/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 51091/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51095/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 53017/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53018/2020

FOR APPLICATION FOR TAGGING/DETAGGING ON IA 58201/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58202/2020

IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING

IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 145/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 51384/2020

FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL

VAKALATNAMA/OTHER DOCUMENT ON IA 51385/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52909/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52911/2020

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA

58549/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58550/2020

FOR APPLICATION FOR TAGGING/DETAGGING ON IA 60275/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 60276/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 100911/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100913/2021

IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING

IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 100911/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 184/2020 (X)

(ONLY

FOR GRANT OF INTERIM RELIEF ON IA 63839/2020

FOR EXEMPTION FROM FILING O.T. ON IA 63840/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 63841/2020
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
72754/2020
FOR EXEMPTION FROM FILING O.T. ON IA 78081/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78082/2020
IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
IA No. 63839/2020 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 3474/2020 (II-C)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
70383/2020
FOR APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS ON IA
70385/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76660/2020
FOR INTERVENTION APPLICATION ON IA 78151/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78152/2020
FOR MODIFICATION OF COURT ORDER ON IA 101404/2020
FOR CLARIFICATION/DIRECTION ON IA 27759/2021
FOR CLARIFICATION/DIRECTION ON IA 59525/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59526/2021
FOR APPLICATION FOR PERMISSION ON IA 89200/2021
FOR APPLICATION FOR PERMISSION ON IA 89321/2021
IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED
DOCUMENTS
IA No. 89321/2021 - APPLICATION FOR PERMISSION
IA No. 89200/2021 - APPLICATION FOR PERMISSION
IA No. 59525/2021 - CLARIFICATION/DIRECTION
IA No. 27759/2021 - CLARIFICATION/DIRECTION
IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 78151/2020 - INTERVENTION APPLICATION
IA No. 101404/2020 - MODIFICATION OF COURT ORDER)
W.P.(Cr1.) No. 223/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 75945/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75948/2020
IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75945/2020 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(Cr1.) No. 5/2020 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 2920/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
5306/2020

FOR GRANT OF INTERIM RELIEF ON IA 5307/2020
FOR VACATING STAY ON IA 25298/2020
IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5307/2020 - GRANT OF INTERIM RELIEF
IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 25298/2020 - VACATING STAY)
W.P.(Cr1.) No. 90/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 36972/2020
IA No. 36972/2020 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 89/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 36921/2020
FOR EXEMPTION FROM FILING O.T. ON IA 109521/2020
IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 239/2020 (X)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 80480/2020
FOR STAY APPLICATION ON IA 90308/2020
IA No. 80480/2020 - EXEMPTION FROM FILING O.T.
IA No. 90308/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 259/2020 (X)
(FOR
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
49133/2020
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
84335/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
100793/2021
FOR INTERIM BAIL ON IA 110831/2021
IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 110831/2021 - INTERIM BAIL
IA No. 100793/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
W.P.(Cr1.) No. 221/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 75272/2020
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 75282/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81630/2020
IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75272/2020 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 228/2020 (X)
(FOR ADMISSION and IA No.78970/2020-STAY APPLICATION
IA No. 78970/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 240/2020 (X)
(FOR

FOR GRANT OF INTERIM RELIEF ON IA 81081/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81085/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 84870/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84872/2020
FOR INTERVENTION APPLICATION ON IA 118714/2020
IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81081/2020 - GRANT OF INTERIM RELIEF
IA No. 118714/2020 - INTERVENTION APPLICATION
IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 267/2020 (X)
(FOR
FOR STAY APPLICATION ON IA 90575/2020
IA No. 90575/2020 - STAY APPLICATION)
W.P.(Cr1.) No. 286/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 97389/2020
IA No. 97389/2020 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 285/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 97385/2020
IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)
SLP(Cr1) No. 6660/2020 (II-B)
(IA
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129098/2020
IA No. 129098/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 329/2020 (X)
(FOR
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109922/2020
FOR GRANT OF INTERIM RELIEF ON IA 109924/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 116478/2020
IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109924/2020 - GRANT OF INTERIM RELIEF
IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 366/2020 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 120973/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 120975/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 123103/2020
FOR STAY APPLICATION ON IA 131094/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 131096/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 132089/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 132106/2020
IA No. 132089/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 131096/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 132106/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120973/2020 - GRANT OF INTERIM RELIEF

IA No. 131094/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 380/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 123761/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 123762/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 130253/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 130255/2020

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 385/2020 (X)

(FOR

FOR APPLICATION FOR PERMISSION ON IA 126173/2020

FOR GRANT OF INTERIM RELIEF ON IA 126177/2020

FOR APPLICATION FOR VACATION OF INTERIM ORDER ON IA 19951/2021)

SLP(Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127929/2020 - GRANT OF INTERIM RELIEF

IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 404/2020 (X)

(FOR

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 132137/2020

FOR GRANT OF INTERIM RELIEF ON IA 132139/2020

FOR EARLY HEARING APPLICATION ON IA 3968/2021

FOR APPLICATION FOR PERMISSION ON IA 16319/2021

IA No. 16319/2021 - APPLICATION FOR PERMISSION

IA No. 3968/2021 - EARLY HEARING APPLICATION

IA No. 132139/2020 - GRANT OF INTERIM RELIEF

IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 411/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 131944/2020

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
132429/2020

FOR GRANT OF INTERIM RELIEF ON IA 132437/2020

FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133771/2020

IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT

IA No. 132437/2020 - GRANT OF INTERIM RELIEF

IA No. 131944/2020 - GRANT OF INTERIM RELIEF

IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P.(CrI.) No. 410/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 131932/2020

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA

132442/2020

FOR GRANT OF INTERIM RELIEF ON IA 132445/2020

FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133779/2020

IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT

IA No. 132445/2020 - GRANT OF INTERIM RELIEF

IA No. 131932/2020 - GRANT OF INTERIM RELIEF

IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P.(CrI.) No. 4/2021 (X)

(FOR

FOR GRANT OF BAIL ON IA 1068/2021

FOR STAY APPLICATION ON IA 1069/2021

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA

4002/2021

IA No. 1068/2021 - GRANT OF BAIL

IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

IA No. 1069/2021 - STAY APPLICATION)

W.P.(CrI.) No. 11/2021 (X)

(FOR

FOR GRANT OF BAIL ON IA 2064/2021

FOR STAY APPLICATION ON IA 2065/2021

IA No. 2064/2021 - GRANT OF BAIL

IA No. 2065/2021 - STAY APPLICATION)

W.P.(CrI.) No. 6/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 1520/2021

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA

3709/2021

FOR GRANT OF INTERIM RELIEF ON IA 3711/2021

IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 3711/2021 - GRANT OF INTERIM RELIEF

IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P.(CrI.) No. 18/2021 (X)

(FOR

FOR GRANT OF BAIL ON IA 2677/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 2681/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3254/2021

IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 2677/2021 - GRANT OF BAIL
IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 19/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 2793/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 4006/2021
FOR GRANT OF INTERIM RELIEF ON IA 4007/2021
IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 4007/2021 - GRANT OF INTERIM RELIEF
IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)
W.P.(Cr1.) No. 21/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 3169/2021
FOR impleading party ON IA 6105/2021
FOR INTERVENTION/IMPLEADMENT ON IA 6105/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 6108/2021
FOR impleading party ON IA 6114/2021
FOR INTERVENTION/IMPLEADMENT ON IA 6114/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 6115/2021
IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 3169/2021 - GRANT OF BAIL
IA No. 6114/2021 - INTERVENTION/IMPLEADMENT
IA No. 6105/2021 - INTERVENTION/IMPLEADMENT
IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 27/2021 (X)
(FOR
FOR STAY APPLICATION ON IA 5546/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 10632/2021
IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 5546/2021 - STAY APPLICATION)
SLP(Cr1) No. 1107/2021 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 17149/2021
IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(Cr1) No. 3439/2021 (II-C)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 58096/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 73763/2021
IA No. 58096/2021 - EXEMPTION FROM FILING O.T.
IA No. 73763/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 5536/2020 (II-C)
)

W.P.(C) No. 56/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 5402/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
7937/2021
FOR GRANT OF INTERIM RELIEF ON IA 7938/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 7940/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
13342/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 13343/2021
IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7938/2021 - GRANT OF INTERIM RELIEF
IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
SLP(Cr1) No. 1031/2021 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
15929/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
21059/2021
IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 1073/2021 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
16413/2021
IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
SLP(Cr1) No. 1072/2021 (II-A)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
16387/2021
IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P.(Cr1.) No. 69/2021 (X)
(FOR
FOR STAY APPLICATION ON IA 15955/2021
IA No. 15955/2021 - STAY APPLICATION)
SLP(Cr1) No. 3366/2020 (II-A)
(FOR ADMISSION and I.R.)
SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.
IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 1855/2021 (II-C)
)

W.P.(Cr1.) No. 52/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 23506/2020

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 311/2020 (X)

(FOR ADMISSION and I.R. and IA No.103589/2020-GRANT OF INTERIM RELIEF

IA No. 103589/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 429/2020 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 135319/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 135323/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 3267/2021

IA No. 135319/2020 - CLARIFICATION/DIRECTION

IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 300/2019 (X)

)

W.P.(Cr1.) No. 169/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 58284/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58286/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 59769/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59774/2020

IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2237/2021 (II-C)

)

SLP(Cr1) No. 2250/2021 (II-C)

)

SLP(Cr1) No. 2818/2021 (II-C)

)

SLP(Cr1) No. 2050-2054/2021 (II-C)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 29381/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

29382/2021

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 179/2021 (X)

IA No. 57239/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 199/2021 (X)

(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 60523/2021
IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)
SLP(Cr1) No. 3769/2021 (II-C)

(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 62209/2021
IA No. 62209/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 3813/2021 (II-C)

(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 62663/2021
IA No. 62663/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 3921/2021 (II-C)

(FOR ADMISSION and I.R.)
SLP(Cr1) No. 3228/2021 (II-C)

(FOR ADMISSION and I.R.)
SLP(Cr1) No. 3274/2021 (II-C)

(FOR ADMISSION and I.R.)
W.P.(Cr1.) No. 263/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 69931/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69932/2021
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 268/2021 (X)
(FOR

FOR GRANT OF INTERIM RELIEF ON IA 70711/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 70713/2021
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 4024/2021 (II-C)

IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 207/2021 (X)

IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 289/2019 (X)
([TO

FOR GRANT OF INTERIM RELIEF ON IA 160443/2019
FOR INTERVENTION APPLICATION ON IA 172506/2019
IA No. 160443/2019 - GRANT OF INTERIM RELIEF
IA No. 172506/2019 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 144/2021 (X)
(FOR

FOR GRANT OF INTERIM RELIEF ON IA 42289/2021
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 282/2021 (X)
(FOR
FOR STAY APPLICATION ON IA 75118/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75123/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
76376/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76378/2021)
SLP(Cr1) No. 4834/2021 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
77259/2021
FOR EXEMPTION FROM FILING O.T. ON IA 77260/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 77263/2021
IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 2435/2021 (II-C)
)
W.P.(Cr1.) No. 301/2021 (X)
(FOR
FOR EX-PARTE STAY ON IA 83801/2021
FOR EXEMPTION FROM FILING O.T. ON IA 83803/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
91203/2021
FOR EXEMPTION FROM FILING O.T. ON IA 91205/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
111071/2021
FOR EXEMPTION FROM FILING O.T. ON IA 111073/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
119970/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
119971/2021
IA No. 83801/2021 - EX-PARTE STAY
IA No. 111073/2021 - EXEMPTION FROM FILING O.T.
IA No. 91205/2021 - EXEMPTION FROM FILING O.T.
IA No. 83803/2021 - EXEMPTION FROM FILING O.T.
IA No. 111071/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 91203/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 119971/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 119970/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 260/2020 (II-A)
(FOR ADMISSION and I.R
IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 53300/2021 - GRANT OF BAIL)
Diary No(s). 8626/2021 (II-A)
(FOR
FOR CONDONATION OF DELAY IN FILING ON IA 60674/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 60675/2021

IA No. 60674/2021 - CONDONATION OF DELAY IN FILING

IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 28394/2011 (XII-A)

)

SLP(Cr1) No. 609/2021 (II)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 8473/2021

IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 734/2021 (II)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 10547/2021

IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5652/2021 (II-C)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92919/2021

IA No. 92919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1440/2021 (II-C)

IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5457/2021 (II-C)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 89451/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 89452/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 100530/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100532/2021

IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 89451/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 10627/2019 (II-C)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 145024/2021

IA No. 145024/2021 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 3514/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 58973/2021

IA No. 58973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 6128/2020 (II-A)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
124481/2020

IA No. 124481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 303/2021 (X)

(FOR

FOR STAY APPLICATION ON IA 83990/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 83996/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 112627/2021

IA No. 112627/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 83996/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 83990/2021 - STAY APPLICATION)

SLP(Cr1) No. 5696-5697/2021 (II-C)

(FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
93550/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

93552/2021

FOR EXEMPTION FROM FILING O.T. ON IA 93554/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

94652/2021

IA No. 93552/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 93554/2021 - EXEMPTION FROM FILING O.T.

IA No. 94652/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 93550/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 323/2021 (X)

(FOR ADMISSION)

W.P.(Cr1.) No. 305/2021 (X)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 84309/2021

FOR STAY APPLICATION ON IA 84310/2021

FOR GRANT OF INTERIM RELIEF ON IA 84312/2021

IA No. 84309/2021 - EXEMPTION FROM FILING O.T.

IA No. 84312/2021 - GRANT OF INTERIM RELIEF

IA No. 84310/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 370/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 108867/2021

IA No. 108867/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(C) No. 8764-8767/2021 (XII)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76722/2021

IA No. 76722/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 359/2021 (X)

([TO

FOR EX-PARTE STAY ON IA 106832/2021

FOR INTERIM BAIL ON IA 106833/2021
IA No. 106832/2021 - EX-PARTE STAY
IA No. 106833/2021 - INTERIM BAIL)
SLP(Cr1) No. 6847/2021 (II-B)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
113593/2021
FOR APPLICATION FOR PERMISSION ON IA 114617/2021
IA No. 114617/2021 - APPLICATION FOR PERMISSION
IA No. 113593/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
SLP(Cr1) No. 3629/2021 (II-C)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 60125/2021
IA No. 60125/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 1403/2021 (II-B)
(FOR ADMISSION and I.R.
IA No. 51338/2021 - CANCELLATION OF BAIL
IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 116769/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 6456/2020 (II-B)
([PART HEARD BY: HON. A.M. KHANWILKAR, HON. DINESH MAHESHWARI AND
HON. C.T. RAVIKUMAR, JJ.] [TO BE TAKEN UP ALONG WITH SLP(Cr1) No.
4634/2014]
IA No. 131870/2020 - APPLICATION FOR PERMISSION
IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 98957/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 453/2021 (X)
(
FOR STAY APPLICATION ON IA 140459/2021
IA No. 140459/2021 - STAY APPLICATION)
SLP(C) No. 20310/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY
IN FILING)
SLP(Cr1) No. 6189/2021 (II-C)
([PART HEARD BY: HON. A.M. KHANWILKAR, HON. DINESH MAHESHWARI AND
HON. C.T. RAVIKUMAR, JJ.] FOR ADMISSION and I.R. and IA
No.102061/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.102062/2021-EXEMPTION FROM FILING O.T. and IA
No.102337/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES and IA No.102060/2021-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 8429/2021 (II-B)
(FOR ADMISSION and I.R. and IA No.141772/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT.)
W.P.(Cr1.) No. 454/2021 (X)
([PART HEARD BY: HON. A.M. KHANWILKAR, HON. DINESH MAHESHWARI AND
HON. C.T. RAVIKUMAR, JJ.] FOR ADMISSION and IA No.140537/2021-STAY
APPLICATION.
IA No. 146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION
IA No. 140537/2021 - STAY APPLICATION)

W.P.(CrI.) No. 475/2021 (X)
(FOR ADMISSION.)

W.P.(CrI.) No. 532/2021 (X)
(FOR ADMISSION)

T.P.(CrI.) No. 435/2021 (XVI-A)
(FOR ADMISSION and IA No.132611/2021-EX-PARTE STAY)

SLP(CrI.) No(s). 7021-7023/2021

(IA No. 116724/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 01-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties:

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Mr. Mahesh Agarwal, Adv.
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Ms. Rabiya Thakur, Adv.
Mr. Nishant Rao, Adv.
Mr. E.C. Agrawala, Adv.

Mr. Kapil Sibbal, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Prateek Chadha, Adv.
Mr. Adit S. Pujari, Adv.
Mr. Akshat Gupta, Adv.
Ms. Madhavi Agrawal, Adv.
Ms. Ambika Mathur, Adv.
Mr. Shreedhar Kale, Adv
Mr. Raghav Tankha, Adv
Mr. Harsh Mittal, Adv
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Mr. Tushar Mehta, SG
Mr. S.V. Raju, ASG
Mr. Aman Lekhi, ASG
Ms. V.D. Makhija, Sr. Adv.
Ms. Binu Tamta, Adv.
Mr. Ankur Talwar, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Deepabali Dutta, Adv.
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UPON hearing the counsel the Court made the following
O R D E R

IA No.153867/2021 - Application for amendment of IA
No.127388/2021 & IA No. 127388/2021 - Application
for Directions in T.C.(Cr1.) No.4/2018

Heard learned counsel for the parties.

It is agreed that the applicant (Karti Chidambaram) may be allowed to travel abroad during the period referred to in the subject application(s) being 10.2.2022 to 28.2.2022 on same terms and conditions as delineated in the order(s) dated 22.02.2021 in IA No.15521/2021 and 25.10.2021 in IA No.127388/2021 in T.C.(Cr1.) No.4/2018.

In other words, the applicant shall comply with all the necessary formalities, referred to in the stated order(s), without exception.

Further, after returning from abroad, he would comply with the formalities as required regarding deposit of passport in the Registry on the same terms.

I.A. No. 153867/2021 is allowed accordingly.

For further hearing, list all the matters tomorrow, i.e., 02.02.2022.

(NEETU KHAJURIA)
COURT MASTER

(ANJU KAPOOR)
COURT MASTER